

8
O.A. No.866/2010

ORDER DATED 14th OF MARCH, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri P.K. Padhi, Ld. Counsel for the applicant and Sri R.C. Behera, Ld. ASC for the Respondents.

2. By filing Memo dt. 14.03.2012 Sri Padhi, Ld. Counsel for the applicant submits that as the relief sought for by the applicant has already been granted by the Respondents this O.A. may be disposed of as infructuous.

3. In view of the above, this O.A. is dismissed as infructuous.


MEMBER JUDL.


Chapati
MEMBER ADMN.

K.B.